GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 732 ANSWERED ON 24TH JULY, 2025

FOUR LANE ROAD FROM MALAPARAMBA TO VELLIMADUKUNNU ON NH-766

732. SHRI M K RAGHAVAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Public Works Department of State Government of Kerala has sought permission from National Highways Authority of India (NHAI) or the Union Government for constructing a four-lane road from Malaparamba to Vellimadukunnu on National Highway (NH)-766 as a continuation of Mananchira–Malaparamba Road in Kozhikode district; and
- (b) if so, the details thereof and the reasons for denial of permission by the Union Government in this regard?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (b) Yes Sir. The State Government of Kerala has sought permission to construct a 4-lane road from Malaparamba to Vellimadukunnu on National Highway-766. The technical proposal in this regard is awaited from the State Government.
